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**NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
AHMEDABAD**

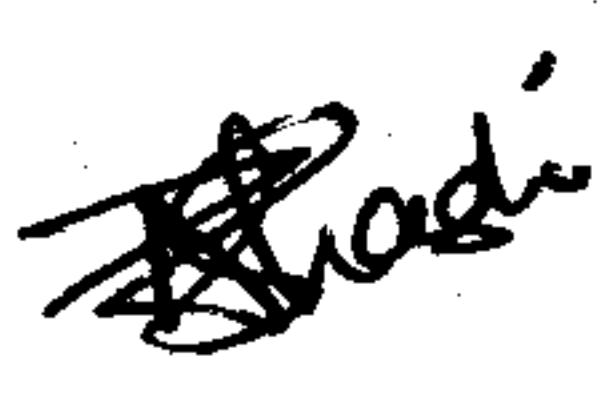
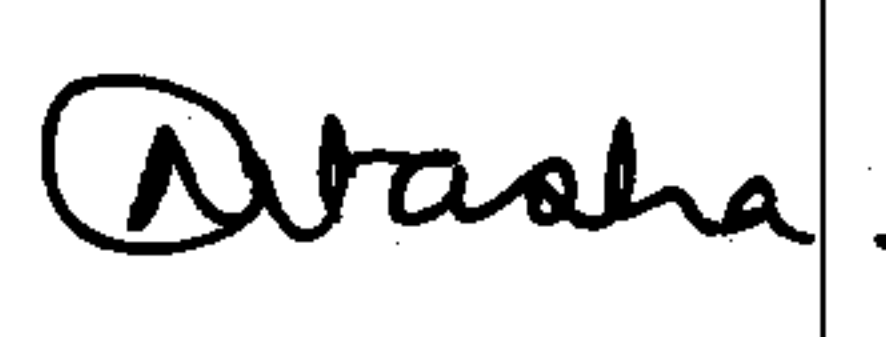
Co. Appeal No. 43/59/NCLT/AHM/2016

Coram: **Hon'ble Mr. BIKKI RAVEENDRA BABU, MEMBER JUDICIAL**
Hon'ble Ms. MANORAMA KUMARI, MEMBER JUDICIAL

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 30.11.2017**

Name of the Company: Smt. Abha Goenka & Ors
V/s.
CTM Syntex (India) Ltd. & Ors.

Section of the Companies Act: Section 59 of the Companies Act, 2013

<u>S.NO.</u>	<u>NAME (CAPITAL LETTERS)</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
1.	Adv Amrita Patel with CS Palak Shastri	Adv. CS.	on behalf of M/s Shilpi Thappar & Associates	
2.	SHRI NAVIN PAHWA WITH NATASHA SUTARIA WITH FOR THAKKAR & PAHWA, ADV. ADV.	sr. ADV. WITH ADV. ADV.	RESPONDENT.	

ORDER

Learned Advocate Ms. Amrita Patel with Learned PCS Ms. Palak Shastri i/b Learned PCS Ms. Shilpi Thappar present for Appellant. Learned Senior Advocate Mr. Navin Pahwa with Learned Advocate Ms. Natasha Sutaria present for Respondent.

Appellant filed additional affidavit.

Respondent filed reply affidavit.

At request of appellant.

List the matter on 17.01.2018.


**MANORAMA KUMARI
MEMBER JUDICIAL**

Dated this the 30th day of November, 2017.


**BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**